

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

5. C.P.(IB)-3901(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.07.2021**

NAME OF THE PARTIES: Viraj Profiles Ltd

V/s

Maharashtra State Electricity Distribution Company Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner, Mr. Kezer Kharawala is present through virtual hearing.

When this Bench questioned the counsel appearing for the Petitioner with regard to the maintainability of the Company Petition, he requested short time to examine the said query raised by this Tribunal and do needful. List this matter on **08.07.2021** for dismissal.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)